## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.58/(GOA)/2014 CA No. 114/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES: M/s. Amsar Pvt. Ltd.

V/s.

M/s. Amsar Goa Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Nihol Shelty for Petitioner

2. Kinjal Patel Advocate

ilb. Converse feel

Law LLP Respondent Nos. 182

## COMMON ORDER C.A. No. 114/2016 IN T.C.P. No. 58/397-398/CLB/MB/MAH/2014 T.C.P. No. 74/397-398/CLB/MB/MAH/2014

- 1 The Learned Representatives of both the sides are present.
- 2 Both the sides are seeking adjournment. By consent adjourned to **03.10.2017**.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.09.2017 M.K. Shrawat Member (Judicial)

13.11.17